

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/7/2016

NAME OF THE PETITIONER(S)

: India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd

UNDER SECTION

: 98(1) of Companies Act 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RAJEN DRAN RACHAYAN

Shoner Malin

coursel for Perhoner

V.J. Arallin

Council for Resp.

5. DEVESTUASAR J For MIS. Shiva kumar L

Coursel for Karaukal part

ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 6/2016 and TCP/174/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)